

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:5629
ANSWERED ON:10.05.2012
NIRMAL GRAM PURASKAR
Patil Shri A.T. Nana

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of villages awarded Nirmal Gram Puraskar in various States including Maharashtra during each of the last three years; and

(b) the criteria laid down for conferring these awards?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a): The details of number of Gram Panchayats awarded Nirmal Gram Puraskar (NGP) in various States including Maharashtra during each of the last three years is at Annexure.

(b): All Panchayati Raj Institutions (PRIs), i.e. Gram Panchayats (GP), Intermediate Panchayats and District Panchayats should fulfil the following eligibility criteria for conferring of award:

1. The PRI should have achieved objectives for all components as approved in the TSC project for that PRI.
2. All households in the PRI area must have access to and all members should be using individual toilets or community complexes.
3. Where households are using community toilet complexes instead of individual toilets, the community toilet complex should have one latrine seat for a maximum of three households. The community toilets shall be maintained and kept clean & functional by these families.
4. All Government, private aided and unaided schools and Anganwadis must have functional and clean toilets and urinals. All co-educational schools above primary level must have separate urinals and toilet blocks for boys and girls. Adequate Toilets and urinals should be available separately for boys and girls.
5. Complete elimination of open defecation within the boundaries of the PRI.
6. The applicant Gram Panchayat/ all Gram Panchayats in applicant PRI jurisdiction should have adopted a resolution in the Gram Sabha to ban open defecation within the area of that GP. The resolution must also include provision for imposing suitable penalty on the offenders and a system for monitoring to prevent open defecation.
- 7 All public water sources to have proper platforms and drainages around them.
8. The PRI must have a functional mechanism for household garbage disposal and a functional drainage system and cleanliness should be maintained in the inhabited areas.
9. The PRI should not have applied and disqualified for NGP thrice during the previous years.